

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1964

ANSWERED ON:17.07.2009

RAIN WATER HARVESTING

Bheiravdanji Shri Gadhi Mukeshkumar;Kalmadi Shri Suresh

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

(a) whether the Government proposes to make rain water harvesting system compulsory for new constructions on one hundred square meters area and above in big cities through out the country;

(b) if so, the details thereof; and

(c) the steps taken/being taken by the Government to formulate a policy on rain water harvesting throughout the country?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI SAUGATA ROY )

(a)to(c): Revision of Building Bye-Laws to make Rain Water harvesting mandatory in all buildings is one of the reforms mandated under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM). All the States have committed to accomplish the reforms within the Mission period 2005-12.